

**CUSTOMS, EXCISE & SERVICE TAX APPELLATE TRIBUNAL
ALLAHABAD**

REGIONAL BENCH - COURT No. I

Service Tax Appeal No.71024 of 2018-ST[SM]

(Arising out of Order-in-Appeal No. NOI-EXCUS-001-APP-1887-17-18 dated 21/03/2018 passed by Commissioner, Central Tax (Appeals) Noida)

M/s Pan Business Lists Pvt. Ltd.

.....Appellant

(E-31 Sector-8 Noida-201301 U.P.)

VERSUS

Commissioner of Service Tax

....Respondent

(Service Tax Division-1, Noida, E-5 Sector-1, Noida)

APPEARANCE:

Shri Rajesh Mohna Advocate, for the Appellant
Shri Shiv Pratap Singh & Shri Gyanendra Kumar Tripathi, Authorized
Representatives for the Respondent

CORAM:

HON'BLE SMT. ARCHANA WADHWA, MEMBER (JUDICIAL)

Date of Hearing : 14.03.2019
Date of Pronouncement: 26.04.2019

PER: ARCHANA WADHWA

The appeal is allowed. For order, see order of date in
Service Tax Appeal No.71003 of 2018-ST[SM].

(Order pronounced in the open court on - 26.04.2019)

**Sd/-
(Archana Wadhwa)
Member (Judicial)**

Lks